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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 2536/2003

New Delhi, this the 4th day of November, 2003

HON'BLE SHRI BHARAT BHUSHAN, MEMBER (J)

Ashok Kapper
R/o, 21, Chidya Colony
I.A.R.T, Pusa Road,
New Delhi -110012.

...Applicant

(By Advocate : Shri Asish Nischal)

Versus

1. Union of India
Through Secretary
M/o Industries, Govt. of India
Udyog Bhawan, New Delhi.
2. Joint Controller of Patents & Designs
Patent Office Branch, M.M. Building
Karol Bagh, New Delhi-110005 ...Respondents

ORDER (ORAL)

Hon'ble Shri BHARAT BHUSHAN, Member (J)

Learned counsel for the applicant seeks permission to withdraw the OA. Accordingly, the OA is dismissed as withdrawn.

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(BHARAT BHUSHAN)
Member (J)

JK